GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 2526 TO BE ANSWERED ON 15.12.2025

Funds for Climate Change

2526. SHRI K GOPINATH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the State Government of Tamil Nadu has demanded any special Central assistance for capital investment to combat the adverse impacts of climate change;
- (b) if so, the details thereof;
- (c) whether the Central Government has any proposal to integrate the climate concerns especially at the grass-roots level for climate-proof districts and villages in Tamil Nadu, if so, the details thereof along with its timeline; and
- (d) the corrective steps taken by Government to invest in climate resilient and ecologically sensitive development with sustainable infrastructure in the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

- (a) to (b) As per information provided by the Ministry of Finance, the State Government of Tamil Nadu had requested Special Assistance (Loan) of Rs. 1126.08 crore under the 'Scheme for Special Assistance to States for Capital Investment 2024-25' for reconstruction of infrastructure damaged in the State due to natural disasters of severe nature. After examining the proposal and eligibility, an amount of Rs. 1121.50 crore was approved and released to the State government of Tamil Nadu in March 2025.
- (c) & (d) With the objective of combating the adverse impacts of climate change at grass root level, assistance has been provided to the Government of Tamil Nadu under National Adaptation Fund for Climate Change (NAFCC) for implementation of two projects. The details of the projects are as under:

Sl.	Name of the project	Amount	Amount	Executing	Project
No.		Sanctioned	Released to	Entity (EE)	Period
		(Rs. crore)	EE		
			(Rs. crore)		
1	Management and			Department of	(April,
	Rehabilitation of Coastal	24.74	23.03	Environment,	2016-
	Habitats and Biodiversity			Government	April,
	for Climate Change			of Tamil Nadu	2020)
	Adaptation and Sustainable				

Sl. No.	Name of the project	Amount Sanctioned (Rs. crore)	Amount Released to EE (Rs. crore)	Executing Entity (EE)	Project Period
	Livelihoods in the Gulf of				
	Mannar, Tamil Nadu				
2	Climate Proofing of	23.80	11.52	Tamil Nadu	Februar
	Rainfed Watersheds in			Watershed	y 2019-
	Salem & Virudhunagar			Development	March
	Districts of Tamil Nadu			Agency	2026

India's climate actions across various sectors are embedded in various programmes and schemes. The National Action Plan on Climate Change (NAPCC) provides the overarching framework for all climate actions and comprises missions in specific areas of solar energy, enhanced energy efficiency, sustainable habitat, water, sustaining Himalayan ecosystems, Green India, sustainable agriculture, human health and strategic knowledge for climate change. All these Missions are institutionalized and implemented by their respective nodal Ministries/Departments, including allocation of funds under their relevant schemes as a part of their annual budgetary allocations.

Ministry of Environment, Forest and Climate Change is supporting State Action Plans on Climate Change (SAPCC) for States/UTs including Tamil Nadu. SAPCC are designed to address state-specific issues related to climate change through commensurate mitigation and adaptation measures. SAPCCs are intended to be context-specific, considering the different ecological, social, and economic conditions of each State.

As regards hazards linked to climate resilience, the Government of India has approved the proposal of the Catalytic Assistance to 12 (Twelve) most Drought-prone States under earmarked allocated funds of the National Disaster Mitigation Fund (NDMF), including Ramanthapuram, Sivagangai and Virudhunagar districts of the State of Tamil Nadu. The focus is on area specific farming system, surface and ground water management, agro-forestry schemes, etc.